

(Authorised English Translation)

**THE RAJASTHAN SEEDS AND SEEDLINGS (REPEAL)
BILL, 2019**

(To be introduced in the Rajasthan Legislative Assembly)

A

Bill

to repeal the Rajasthan Seeds and Seedlings Act, 1960.

*Be it enacted by the Rajasthan State Legislature in the
Seventieth Year of the Republic of India, as follows:-*

1. Short title and commencement.- (1) This Act may be called the Rajasthan Seeds and Seedlings (Repeal) Act, 2019.

(2) It shall come into force at once.

2. Repeal of Rajasthan Act No. 23 of 1960.- The Rajasthan Seeds and Seedlings Act, 1960 (Act No. 23 of 1960) is hereby repealed.

STATEMENT OF OBJECTS AND REASONS

To provide pure and certified seeds to the farmers of Rajasthan, the Rajasthan Seeds and Seedlings Act, 1960 (Act No. 23 of 1960) was enacted and published in the Rajasthan Gazette, Extraordinary, Part IV-A, dated July 21, 1960. But the State Government did not issue any gazette notification under sub-section (3) of section 1 for the commencement of the Act.

Later on, to regulate the quality of seeds for sale, the Central Government enacted the Seeds Act, 1966 (Central Act No. 54 of 1966) and framed thereunder the Seeds Rules, 1968. In exercise of the powers conferred by section 3 of the Essential Commodities Act, 1955 (Central Act No. 10 of 1955) the Central Government issued the Seeds (Control) Order, 1983 to regulate the sale and trade of all kinds of seeds.

Since the Central Legislation has covered the subject of the Rajasthan Seeds and Seedlings Act, 1960 (Act No. 23 of 1960) the Act has become obsolete. In view of this, it is proposed that the Rajasthan Seeds and Seedlings Act, 1960 be repealed.

The Bill seeks to achieve the aforesaid objectives.

Hence the Bill.

लालचन्द कटारिया,
Minister Incharge.

2019 का विधेयक सं. 17

राजस्थान बीज तथा पौध (निरसन) विधेयक, 2019

(जैसाकि राजस्थान विधान सभा में पुरःस्थापित किया जायेगा)

राजस्थान विधान सभा

राजस्थान बीज तथा पौध अधिनियम, 1960 को निरसित करने के लिए
विधेयक।

(जैसाकि राजस्थान विधान सभा में पुरःस्थापित किया जायेगा)

प्रमिल कुमार माथुर,
सचिव।

(लालचन्द कटारिया, प्रभारी मंत्री)

Bill No. 17 of 2019

**THE RAJASTHAN SEEDS AND SEEDLINGS (REPEAL)
BILL, 2019**

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RAJASTHAN LEGISLATIVE ASSEMBLY

A

Bill

to repeal the Rajasthan Seeds and Seedlings Act, 1960.

(To be introduced in the Rajasthan Legislative Assembly)

**Pramil Kumar Mathur,
Secretary.**

(Lalchand Katariya, **Minister-Incharge**)